

<i>Sl No.</i>	<i>State/Union Territories</i>	<i>(Provisional)</i>
1	2	3
12	Jammu & Kashmir	0.53
13.	Madhya Pradesh	17.62
14	Maharashtra	22.08
15.	Manipur	0.002
16.	Mizoram	0.032
17.	Nagaland	0.09
18.	Orissa	4.39
19.	Pondichery	0.88
20	Punjab	22.89
21.	Rajasthan	20.40
22.	Sikkim	0.08
23.	Tamil Nadu	22.74
24.	Tripura	0.12
25.	Uttar Pradesh	32.80
26.	West Bengal	5.05

**Telephone Connections in Chitoor District in Andhra Pradesh**

1640. SHRI M.G.REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of manual exchanges out of the total exchanges in Andhra Pradesh;

(b) whether Government have formulated any scheme for modernisation of tele-

phone exchanges in Andhra Pradesh;

(c) if so, the details thereof;

(d) time by which the Chitoor district exchanges will be modernised;

(e) the number of applications pending for telephone connection in Chitoor district; and

(f) the steps government propose to

take to clear the backlog?

THE MINISTER OF ENERGY AND MINSTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) The number of manual exchanges in Andhra Pradesh is 117 out of a total of 2045.

(b) and (c). Yes, Sir. The 8th Plan proposals envisaged replacement of all manual and life expired electro-mechanical exchange during the Plan period.

(d) Chitoor exchange is likely to be replaced by an automatic exchange during the years 1992 and the other manual exchanges in this district shall be progressively automatized during the eighth plan depending on the availability of the equipment and approval of plans.

(e) Total 1160.

(f) The above backlog will be cleared progressively in the middle of the 8th Five Year Plan period.

### Construction of Second Hooghly Bridge

1641. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress made so far in the construction of the Second Hooghly bridge in Calcutta;

(b) the time by which it is likely to be opened to traffic; and

(c) the cost escalation due to the delay caused in its construction?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Second Hooghly Bridge under construction falls on a State Road and is, therefore, primarily the responsibility of the Government of West Bengal. Section-wise progress of work ending February, 1990 as intimated by the State Government is as under:

Section I	(Calcutta side approach)	99.58%
Section II	(Howrah side approach including all ancillary works)	88.15%
Section III	(Main Bridge)	80.30%

(b) and (c). The bridge is likely to be completed towards the end of 1991 and is estimated to cost Rs. 340.00 crores approximately against Rs. 250.00 crores assessed earlier.

### Unroadworthy Private Buses under DTC Operation

1642. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the criteria/guidelines laid down or followed in allotting routes to Private bus Operators under DTC operation in the Capital;

(b) whether remunerative routes have been allotted to the Private Bus Operators in the Capital viz. Nos. 520, 620, 711, 602, 864, 865 and host of other such long distance routes;

(c) whether these private operators